

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

Dated: 05.07.2019

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 05.07.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 359/2019	Mohammad Yusuf Abdullah Shaikh & Anr. Vs. State of Maharashtra & Ors.	<b>For Consideration of Report</b>	<b>09.07.2019</b>
2.	Original Application No. 583/2019	Ameechand & Anr. Vs. The Kisan Sehkari Sugar Mills Ltd. & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant	<b>10.07.2019</b>
3.	<b>Original Application No. 621/2018</b> (M.A. No. 1505/2018) (Earlier O. A. No.58/2017)	Mahendra Pandey Vs. Union of India & Ors.	<b>For Consideration of Report but Report not received</b>	<b>05.08.2019</b>
4.	Original Application No. 743/2018	Birendra Kumar Pegwal Vs. State of Uttarakhand	<b>For Consideration of Report but report not received</b>	<b>22.08.2019</b>
5.	Original Application No. 973/2018	Residents of HL City, Bahadurgarh Vs. State of Haryana	<b>For Consideration of Report but report not received</b>	<b>22.08.2019</b>
6.	Original Application No. 1018/2018	Shyam Lal Vs. Govt. of NCT of Delhi	<b>For Consideration of Report but Report not received</b>	<b>23.08.2019</b>

**COURT MASTER**